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- (ख) क्या यह सच है कि कुछ बैरलों में तेल की बजाय केवल पानी पाया गया जबकि कुछ बैरलों में सोया-बीन के साथ पानी मिलाया गया, बदि हां, तो ऐसे बैरलों की सख्या कितनी है; और
- (ग) क्या इस घोटाले की कोई जांच हुई है , यदि हां, तो उसका ज्योरा क्या है?
- | हृषि नंत्रालय में राज्य मंत्री (श्री धारिफ मोहम्मद खान): (क) राष्ट्रीय हेरी विकास बोर्ड ने 1 अक्तूबर, 1982 से मार्च, 1983 तक मध्य प्रदेश राज्य सहकारी तिलहन उत्पादक संघ को 10537 बैरल संसोधित सोयाबीन का तेल सप्लाई किया।
- (ख) मध्य प्रदेश राज्य सहकारी तिलहन उत्पादक संघ ने बताया है कि 31 दिसम्बर, 1982 तक उनके विभिन्न खुदरा व्यापारियों ने लगभग 129 बैरल तेल में पानी के मिलावट की सूचना दी थी। दिसम्बर, 1982 से फरवरी, 1983 के दौरान खुदरा व्यापारियों के स्तर पर सोयाबीन तेल के बैरलों पानी का मिश्रण होने के कुछ ग्रौर मामले राष्ट्रीय डेरी विकास बोर्ड के ध्यान में लाये गयेथे। इसके पश्चात राष्ट्रीय डेरी विकास बोर्ड ने भोपाल गोदामों को भाडे पर लिया मध्य प्रदेश राज्य सहकारी उत्पादक संघ लि० को भेजे गए माल की जांच की गई ग्रौर गोदाम में पानी मिश्रित सोयाबीन तेल के कुछ 730 बैरल पाये गये।
- (ग) मध्य प्रदेश पुलिस, भोपाल में शिकायत दर्ज करा दी गई है ।

Central assistance for housing scheme for poor

to Questions

@(a@12.93-C. SHRI VISHVJIT PRITHVI-JIT SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the amount of Central assistance given to State Governments during the last three years for the various housing schemes for the weaker sections; and
- (b) the number of houses constructed or under construction, State-wise during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b). The information is being collected and will be laid on the table of the Sabha.

Issue of passports to central Government employees

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- (a) whether it is a fact that Government have issued instructions for issue of passports to Central Government employees;
 - (b) if so, what are the details thereof;
- (c) whether it is also a fact that a Central Government employee can undertake 'pleasure trips' abroad and if so, under what circumstances rules; and
- (d) whether the rules for issue of passports to Central Government employees are very liberal and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) No, Sir. No special instructions have been issued in the recent past in regard to the issue

@@ (SPreviously Unstarred Question 987, transferred from the 5th May, 1983. fPreviously Unstarred Question 1126, transferred from the 5th May, 1983.